NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

47

C.P No. 651/(MAH)/2017

CORAM:

Present:

SHRI B. S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES:

Rajeev Kappor & Ors.

V/s.

Baldev Alloys Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S No

NAME

DESIGNATION

SIGNATURE

Golde.

47

arsh Gokhal

FOR DSK LEGAL

Adv. for Pelilianer

ORDER CP 651/241-242/NCLT/MB/MAH/2017

Arguing Counsel not present at 5 p.m. List this matter on 23.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)